<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL NO. 297 OF 2018 & IA NOS. 1245, 1246, 1250,</u> <u>1327, 1507 AND 1558 OF 2018</u>

Dated: 27th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

M/s Jay Madhok Energy Private Limited Vs.			Appellant(s)	
Petroleum & Natural Gas	Regulatory	Board	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Mohit Paul Mr. Shubhendu Kaushik Mr. Obhirup Ghosh		
Counsel for the Respondent(s)	:	Mr. Prasha	ant Bezboruah for R.1	
		Ms. Sumit Ms. Parmi	nder Kaur nanu Kharola	

<u>ORDER</u>

At the request of learned counsel for the appellant, the matter is adjourned to <u>12.12.2018.</u>

(B.N. Talukdar) Technical Member (P&NG) (Justice Manjula Chellur) Chairperson

ts/vg